



HIGH COURT OF SIKKIM
Record of Proceedings

C. M.C. No.05 of 2021

CENTRAL REFERRAL HOSPITAL,
MANIPAL

PETITIONER

VERSUS

MANI KUMAR SUBBA & ORS.

RESPONDENTS

Date: 08.10.2021

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, A.C.J.
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Petitioner

Mr. T. R. Barfungpa, Advocate.
Mr. Hemlal Manger, Advocate.

For Respondents

R-1

Mr. Yam Kumar Subba, Advocate.

R-2 to R-4

Mr. Sudesh Joshi, Additional Advocate
General.
Mr. Sujan Sunwar, Assistant
Government Advocate.

R-5 to R-7

Ms. Sangita Pradhan, Assistant Solicitor
General of India.

O R D E R

The Petitioner herein, by filing the instant Petition, seeks correction of the typographical error which has occurred in the Order of this Court, dated 15.09.2021, in W.P. (PIL) No.08 of 2020, wherein at Paragraph 7, the price of RAT Testing for Covid 19 has been reflected as "Rs.300/-" instead of "Rs.350/-."

Considered.

The sum reflected as "Rs.300/-" shall be read as "Rs.350/-" in Paragraph 7 of the Order, dated 15.09.2021, in W.P. (PIL) No.08 of 2020.

C.M.C. No.05 of 2021 accordingly stands disposed of.